

इसी के नतीजे के तौर पर यह हुआ।
जैसे जरा भी ऐतराज नहीं है अगर क्या
प्रसंग मुकजी के बारे में एन्वायरी हो ...

[श्री एम. محمد بخشی - مدبرا]
سوال یہ ہے کہ اتنا ہی ملی تھا
لوگوں کے ذہنوں کو انسائٹ کرنے کے
لیے - چنانچہ اس کے نتیجے کے طور
پر یہ ہوا - مجھے دیا بھی اعتراض
نہیں ہے اگر شہاما پرساد مکرچی کے
بارے میں انٹرویو ہو۔

MR. SPEAKER: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

हिन्दी में विधेयकों का सुरक्षायव

*243 श्री प्रकाश शीर शस्त्री : क्या
गृह-वर्ष यंती 13 दिसम्बर, 1967 के
सांशकित प्रसन्न संख्या 637 के अंतर्गत के
सम्बन्ध में यह कानून की कृपा करोगे कि :

(क) क्या संसद में मूल विधेयकों
को हिन्दी में सुरक्षायित करने के सम्बन्ध
में कोई निर्णय लिया जावा है ; और

(ख) यदि नहीं, तो इस सम्बन्ध में
विकास के क्या कारण हैं ?

गृह-कार्य-सम्बन्ध में राज्य यंती (बी
विद्युत-वर्षा शुक्ल) : (क) मामला अभी
विचाराधीन है ।

(ख) यह महत्वपूर्ण विषय है और
इस प्रस्ताव के विभिन्न पहलुओं पर सावधानी
से विचार करना आवश्यक है ।

India Office Library, London

*244. SHRI BABURAO PATEL: Will
the Minister of EDUCATION be
pleased to state:

(a) whether the U.K. Government
have finally set up the proposed tri-
bunal to divide the contents of the
India Office Library in London bet-
ween India and Pakistan;

(b) if so, the names of the mem-
bers of the tribunal;

(c) if the reply to part (a) above
be in the negative the reasons for
the delay in appointing the tribunal;
and

(d) the steps Government are
taking to solve this problem?

THE MINISTER OF EDUCATION
(DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

(c) and (d). The terms of refer-
ence of the proposed Tribunal have
not yet been agreed upon by all con-
cerned. While the Government of
India have agreed to the proposal of
the Government of the U.K. regard-
ing the system of law to be applied
by the Tribunal for the settlement of
the question, the decision of the
Pakistan Government on this issue is
still awaited. The need for an early
settlement of the question was point-
ed out to the British Secretary of
State for Commonwealth Affairs in
December, 1967. The U.K. Govern-
ment are continuing their efforts to
get the reply of the Pakistan Gov-
ernment.

Note

*246. SHRI HIMATSINGKA: Will
the Minister of HOME AFFAIRS be
pleased to state:

(a) whether the Prime Minister
visited the border areas of NEFA in
December, 1967;

(b) if so, whether she studied the
question of abolishing the inner-line
control arrangement preventing social
intercourse of the NEFA people with
those of the surrounding areas of
Assam; and

(c) if so, the decision taken by
Government on this issue in the light
of her latest visit?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AF-
FAIRS (SHRI VIDYA CHARAN
SHUKLA): (a) Yes Sir. Some places
in the border region of NEFA were
visited by the Prime Minister in
December last.